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Title: Laid on the Table an explanatory statement (Hindi and English versions) showing reasons for immediate legislation by promulgation of the Commercial Courts, Commercial Division and Commercial Appellate Division of High Courts (Amendment) Ordinance, 2018.

THE MINISTER OF LAW AND JUSTICE AND MINISTER OF ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD): I beg to lay on the Table an explanatory statement (Hindi and English versions) showing reasons for immediate legislation by promulgation of the Commercial Courts, Commercial Division and Commercial Appellate Division of High Courts (Amendment) Ordinance, 2018 (No. 3 of 2018).

HON. SPEAKER: Now, the House will take up ‘Zero Hour’ matters.

Shri A.P. Jithender Reddy.

... (*Interruptions*)